

FIR No.88/18
Case No.9981/18
PS Punjabi Bagh

17.08.2020

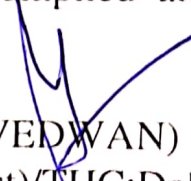
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons to accused could not be received back due to Covid

19. In the interest of justice, let previous order be complied afresh for 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.613/18
Case No.2654/19
PS Tilak Nagar

17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons to accused could not be received back due to Covid19.

In the interest of justice, let previous order be complied afresh for 23.11.2020.

(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

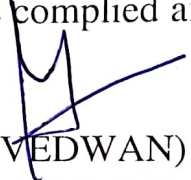
FIR No.309/17
Case No.4242/19
PS Ranjit Nagar

17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused persons.

Summons to accused persons could not be received back due to Covid 19. In the interest of justice, let previous order be complied afresh for 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

e-FIR No.16684/19
Case No.5974/19
PS Punjabi Bagh

17.08.2020

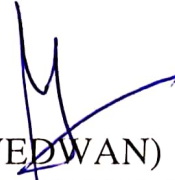
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Present: Ld. APP for the State.

LAC Sh. Jitender Kumar for accused.

It is submitted by ld. LAC that he is not able to contact the accused.

Be put up for purpose fixed on 23.11.2020.


(MANU VEDWAN)
MM-01(West)/FHC:Delhi
17.08.2020

FIR No.35/98
Case No.8578/19
PS Punjabi Bagh

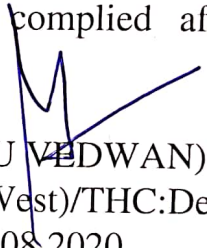
17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons to accused could not be received back due to Covid19.

In the interest of justice, let previous order be complied afresh for 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.784/01
Case No.8579/19
PS Punjabi Bagh

17.08.2020

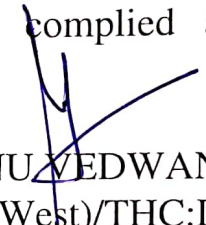
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons to accused could not be received back due to Covid19.

In the interest of justice, let previous order be complied afresh for 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.422/17
Case No.8974/19
PS Punjabi Bagh

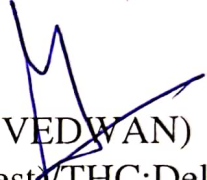
17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for IO.

Be put up for purpose fixed on 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

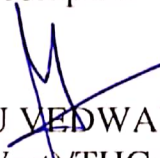
FIR No.609/19
Case No.9422/19
PS Punjabi Bagh

17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons to accused could not be received back due to Covid19.
In the interest of justice, let previous order be complied afresh for 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.123/19
Case No.9425/19
PS Punjabi Bagh

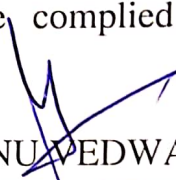
17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons to accused could not be received back due to Covid19.

In the interest of justice, let previous order be complied afresh for 23.11.2020.


(MANUVEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

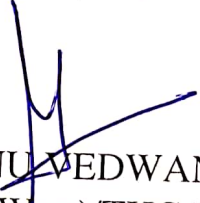
FIR No.115/19
Case No.3269/19
PS Tilak Nagar

17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

In the interest of justice, be put up for purpose fixed on
23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.438/20
Case No.2713/20
PS Punjabi Bagh

17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

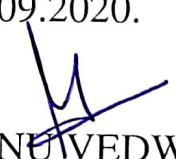
Present: Ld. APP for the State.

Accused is stated to be in JC.

Matter is listed for consideration on charge sheet.

Perused the file. On the basis of charge sheet and annexed documents, I hereby take cognizance of the offence. Let copy of charge sheet be supplied to the accused through jail superintendent concerned.

Be put up for further proceedings on 01.09.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.311/19
Case No.8123/19
PS Punjabi Bagh

17.08.2020

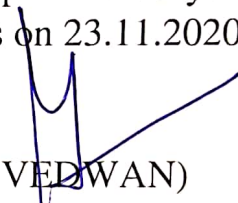
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

In the interest of justice, no adverse order is passed today.

Be put up for appearance of accused persons on 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.442/18
Case No.3096/19
PS Punjabi Bagh

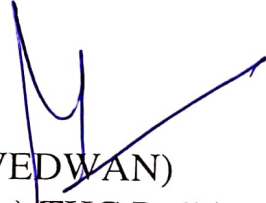
17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Presence of accused and his counsel could not be procured on the cisco webex despite efforts. In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

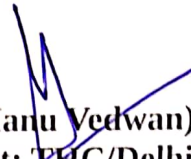
**CC No.4532/2019
State Vs Kuldeep
FIR NO. 616/2018
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: DHC/Delhi
17-08-2020

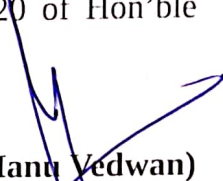
**CC No. 2150/2019
State Vs Islam
FIR NO. 393/2018
PS Khyala**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Mantu Vedwan)
MM: West District: THC/Delhi
17-08-2020

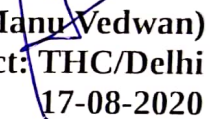
CC No. 9057/2018
State Vs Krishan Lal
FIR NO. 549/2018
PS Tilak Nagar

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

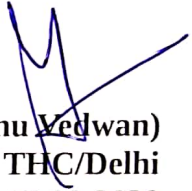
CC No. 8512/2018
State Vs Tarun
FIR NO. 000624/2017
PS Punjabi Bagh

17-08-2020

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Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

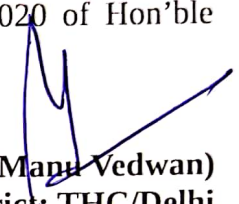
**CC No. 7902/2018
State Vs Rajinder
FIR NO. 430/2018
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

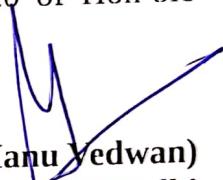
**CC No. 6416/2018
State Vs Sonu
FIR NO. 054/2017
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Yedwan)
MM: West District: THC/Delhi
17-08-2020

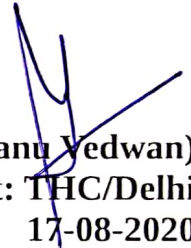
CC No. 5539/2018
State Vs Ashish Kumar
FIR NO. 121/2018
PS Punjabi Bagh

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Yedwan)
MM: West District: THC/Delhi
17-08-2020

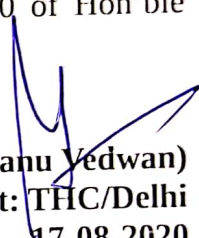
CC No.2867/2018
State Vs Pawan Kumar
FIR NO.166/2018
PS Punjabi Bagh

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

**CC No. 7868/2017
State Vs Sita Devi
FIR NO. 472/2017
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh Vishwa Ranjan, Ld Counsel for accused numbers 1 & 2.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)

**MM: West District: THC/Delhi
17-08-2020**

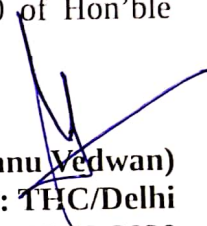
**CC No. 7120/2017
State Vs Ajay Kumar
FIR NO.398/2016
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

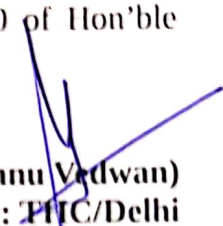
**CC No. 2959/2017
State Vs Lakhwinder
FIR NO. 56/2017
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Yadwan)
MM: West District: TIC/Delhi
17-08-2020

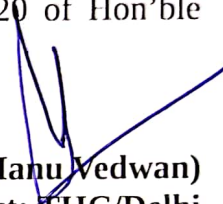
**CC No. 70094/2016
State Vs Jai Pal Singh
FIR NO. 363/2015
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

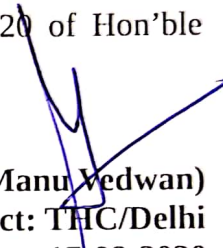
**CC No.61233/2016
State Vs Nitin Chadha
FIR NO.360/2013
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

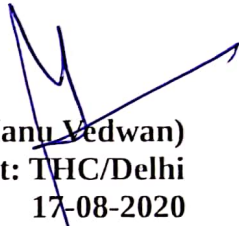
CC No. 67538/2016
State Vs Kuldeep Singh
FIR NO. 435/2012
PS Punjabi Bagh

17-08-2020

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Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

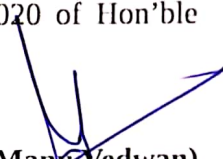
**CC No. 64368/2016
State Vs Mohd Danish
FIR NO. 151/2013
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

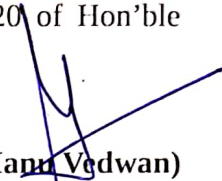
**CC No. 62124/2016
State Vs Hira Singh
FIR NO. 350/12
PS Punjabi Bagh**

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Mann Vedwan)
MM: West District: THC/Delhi
17-08-2020

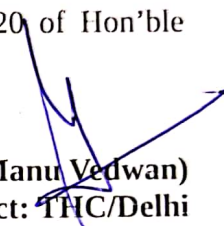
CC No. 66860/2016
State Vs Sandeep Kumar
FIR NO. 387/2011
PS Punjabi Bagh

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

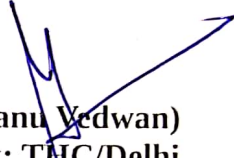
CC No. 73069/2016
State Vs Zakir Hussain
FIR NO. 71/2010
PS Punjabi Bagh

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

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(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

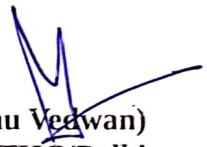
CC No. 63453/2016
State Vs Parkash Kumar Yadav
FIR NO. 305/2010
PS Punjabi Bagh

17-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 13-04-2020 for 17-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 23-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
17-08-2020

FIR No.316/09
Case No.72624/16
PS Punjabi Bagh

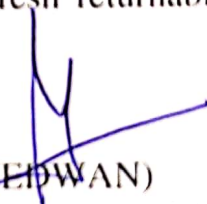
17.08.2020

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Present: Ld. APP for the State.

LAC Sh. Nitin Arora, Id. LAC for the accused is present through Cisco webex meet app.

Victim Impact Report could not be received back due to Covid-19. Summons to LRs also not received back. In these circumstances and in the interest of justice, let previous order be complied afresh returnable by 16.09.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.316/09
Case No.72624/16
PS Punjabi Bagh

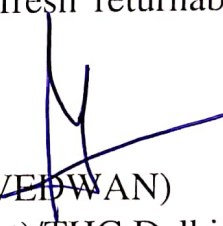
17.08.2020

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Present: Ld. APP for the State.

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(MANU VERWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.331/16
Case No.4692/17
PS Punjabi Bagh

17.08.2020

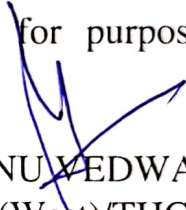
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for complainant.

Presence of parties could not be procured on the cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 12.10.2020.


(MANUVEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.628/16
Case No.4120/17
PS Punjabi Bagh

17.08.2020

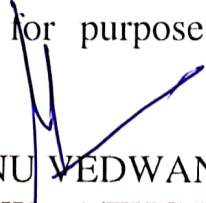
File taken up today in compliance of orders of Hon'ble High Court vide its circular no:26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for complainant.

Presence of parties could not be procured on the cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 12.10.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.331/16
Case No.4692/17
PS Punjabi Bagh

17.08.2020

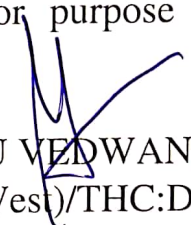
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Present: Ld. APP for the State.

None for complainant.

Presence of parties could not be procured on the cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.437/16
Case No.4115/17
PS Punjabi Bagh

17.08.2020

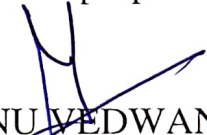
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Present: Ld. APP for the State.

None for complainant.

Presence of parties could not be procured on the cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 12.10.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

Upendra Mukhiya Vs. Santosh etc.
Case No.6095/17
PS Punjabi Bagh

17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Sh. Vishwa Ranjan Kumar, Ld. Counsel for the complainant is present through Cisco webex meet app.

It is submitted by Id. Counsel that matter could not be settled between the parties.

At request, be put up with connected matter on 01.12.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.473/17
Case No.7229/17
PS Punjabi Bagh

17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

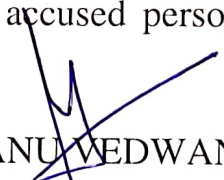
Present: Ld. APP for the State.

None for accused persons.

Sh. Vishwa Ranjan Kumar, Ld. Counsel for the complainant is present through Cisco webex meet app.

It is submitted by ld. Counsel that matter could not be settled between the parties.

Be put up for PE on 01.12.2020. Let accused persons be also notified for the next date of hearing.


(MANU MEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.414/17
Case No.5886/18
PS Punjabi Bagh

17.08.2020

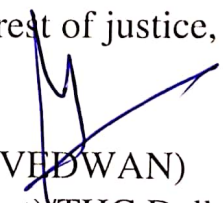
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Sh. Kartik Srivastava, Id. Counsel for the complainant Sh. S. K. Gupta is present through Cisco webex meet app.

It is submitted by Id. Counsel that he wants to file protest petition in the present case and sometime be given for the same.

In view of submissions made and in the interest of justice, be put up for purpose fixed on 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

FIR No.321/15
Case No.122/18
PS Punjabi Bagh

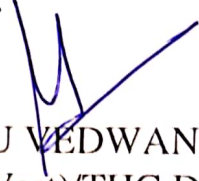
17.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 13.04.2020 for 17.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Be put up for purpose fixed on 23.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
17.08.2020

Vehicle No.DL1ER B 1285
Case No. TC-336/20
Model Town Circle

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

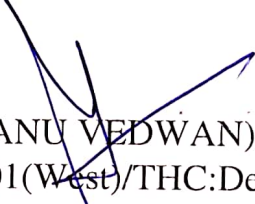
Present: Ld. APP for the State.

None for accused.

File taken up as the same was listed for final arguments in the cause list.

After perusing the file, it appears that inadvertently matter has been put up final arguments, while the same was listed for prosecution evidence. Ahlmad is directed to do the needful and list the matter for evidence.

Be put up for recording of prosecution evidence on 20.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
14.08.2020

Vehicle No.DL11SW 2214
Case No. TC-99/20
Model Town Circle

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

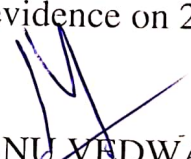
Present: Ld. APP for the State.

None for accused.

File taken up as the same was listed for final arguments in the cause list.

After perusing the file, it appears that inadvertently matter has been put up for final arguments while, the same was listed for prosecution evidence. Ahlmad is directed to do the needful and list the matter for evidence.

Be put up for recording of prosecution evidence on 20.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
14.08.2020